

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1108 of 2018 in
APPEAL NO. 218 of 2018 &
IA NO. 1082 OF 2018**

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

GVK Power (Goindwal Sahib) Ltd.

.... Appellant(s)

Vs.

**Punjab State Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Janmali Mawikala

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

**IA NO. 1108 of 2018
*(Appln. for interim relief)***

After hearing Mr. Amit Kapur, learned counsel for the Appellant; Mr. Sakesh Kumar, learned counsel for Respondent No.1 and Mr. Anand K. Ganesan, learned counsel for Respondent No.2 for a considerable length of time, learned counsel for the appellant seeks permission to withdraw this application.

Learned counsel for the appellant is permitted to withdraw this application. Having regard to the plea submitted on behalf of the appellant

that in case further course of action is persisted by Respondent No.2 and the consequences as pleaded by learned counsel for the appellant, we are of the opinion if the appellant approaches the State Commission challenging the impugned notice dated 26.06.2018, the State Commission shall hear the application, if any, for interim relief, and shall dispose of the same as expeditiously as possible and not later than four weeks from the date of filing of the application.

With the above observations, the Application is dismissed as withdrawn.

Appeal No. 218 of 2018

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 09.10.2018 with advance copy to the other side. Thereafter rejoinder may be filed on or before 24.10.2018 with advance copy to the other side.

List the matter on **19.11.2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk